

O.A.No.407/2009

Dated:- 14.10.2009

Hon'ble Ms. Sadhna Srivastava, Member (J)

The applicant is present in person.

Shri Pankaj Awasthi holding brief for Shri A.K.

Chaturvedi, counsel for respondent no.5.

Shri S.K. Singh, counsel for respondent no. 1 to 4.

The applicant namely Mragank Johri, is present in person and seeks permission to withdraw this OA. Permission is granted. The OA is dismissed as not pressed.


(Ms. Sadhna Srivastava)
Member (J)

Amit/-

*OK
Copy of order
dt. 14/10/09 prepared
today.*

*RS
Mitali*